

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PRIVATE LIMITED & 3 OTHERS
UNDER SECTION : 242(4) & 425

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- ① M. Roshan Arif
for Hanishankar Mani Respondents M. Roshan Arif
2. H. Kanthik Seshadri
C Suraj Counsel for
petitioners

ORDER

Both the sides are present. Matter stands adjourned. Put up the matter along with
Cont/03/2019 filed in TCP/189/2016 on 22.10.2019 at 10.30 A.M.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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